

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 1301/1999
MA 2032/2000

(13)

New Delhi this the 28th day of September, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Purshottam Kumar
S/O Sh. Mahendra Kumar
r/o C-77, New Delhi Police Line,
Kingsway Camp, Delhi.

.. Applicant

(By Advocate Shri T.C. Aggarwal)

Versus

Union of India, through

1. Director General,
Doordarshan, Mandi House,
New Delhi-1

2. Dy. Director General,
Doordarshan News,
Akashvani Bhawan, 5th Floor,
Parliament Street, New Delhi-1

.. Respondents

(By Advocate Sh. R.V. Sinha)

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri R.V. Sinha, learned counsel for the respondents
has handed over a copy of the letter addressed to him by
Deputy Director (Administration) of the respondents dated
21.9.2000 enclosing a copy of the letter from the applicant
in the present O.A. dated 26.6.2000. In the application by
General
the applicant addressed to the Additional Director (Doordarshan)
Sirifort Road, New Delhi, he has stated as follows:-

"I intend to discontinue my service with the
Doordarshan due to some unavoidable circumstances.
I also withdraw my case pending against
Doordarshan."

Copy of this order is also on record.

2. Noting the above facts, the OA along with MA 2032/2000
are disposed of as withdrawn. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)